

1	2	3
<b>Ministry of Textiles</b>	<b>488.56</b>	<b>261.32</b>
National Jute Manufacturers Corporation . . . . .	2.00	2.00
British India Corporation . . . . .	0.75	0.75
Jute Corporation of India . . . . .	0.50	0.50
National Textile Corporation* . . . . .	440.00	225.00
Elgin Mills* . . . . .	35.25	27.15
Cawnpore Textile Mills* . . . . .	10.06	5.92
<b>Ministry of Water Resources</b> . . . . .	<b>10.00</b>	<b>12.00</b>
National Projects Construction Ltd. . . . .	10.00	12.00
<b>Total</b> . . . . .	<b>829.66</b>	<b>700.00</b>
<b>*Includes funds for purposes other than VRS as detailed below :</b>		
National Textile Corporation* . . . . .	100.00	50.00
Elgin Mills* . . . . .	20.00	10.00
Cawnpore Textile Mills* . . . . .	2.00	1.00

## [Translation]

**Committee for Cryogenic Engine Deal**

4487. DR. CHINTA MOHAN:  
SHRI NITISH KUMAR:

Will the PRIME MINISTER be pleased to state:

- whether a Committee of Experts was constituted to give their opinion about purchase of cryogenic engines while finalising the cryogenic engine deal with Russia;
- if so, the composition and terms of reference of the Committee;
- whether the said Committee had opined against the purchase of these engines;
- if so, the facts in this regard; and
- the reasons for ignoring the opinions of this Committee?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) and (b) A team of ISRO/DOS experts from various disciplines such as aerodynamics, propulsion control, avionics, structures and mission and range safety, prepared Geosynchronous Satellite Launch Vehicle (GSLV) Project report including the development of a suitable indigenous cryogenic stage after examining, in detail, over 200 possible configurations. The finally chosen configuration including the specifications for the cryo engine and stage was based on reliability, cost

effectiveness, heritage and maximal utilisation of Polar Satellite Launch Vehicle (PSLV) modules. This report which was based on indigenous development of cryo engine was approved by Space Commission in August, 1990. In October, 1990, the then USSR made a proposal for the technology transfer of the cryogenic stage with specifications meeting all the requirements of GSLV. The same interdisciplinary team of experts from ISRO/DOS, taking note of the advantages of this proposal prepared the revised GSLV Project report within the over all cost envelope of the original report. Space Commission reviewed the final report in October 1990 and approved the proposal considering the main advantages of shortening the time frame of development with a proven technology and lesser developmental risks without increasing the cost element.

(c) No, Sir.

(d) and (e) Do not arise.

**Recruitment of technical personnel in Army**

4488. SHRIMATI SHEELA GAUTAM:  
SHRI RAJESH KUMAR :

Will the PRIME MINISTER be pleased to state:

- whether the Government proposed to introduce university admission scheme to attract more technically qualified personnel in the Army; and
- if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN) : (a) and (b) Government have approved, in July, 1992, a University Entry Scheme for induction of Engineering students in their Final Year/pre-Final Year, into the Army. The scheme will be in operation, initially, for a period of three years.

Engineering students of various disciplines studying in the final/pre-final years in recognised Universities/Institutions will be eligible for induction into the Technical Arms/Services of the Army under this Scheme. Selected candidates will be given stipends at the minimum basic pay of 2nd Lieutenants. This amount, however, will be paid in one lumpsum on their joining the Indian Military Academy, for training. On successful completion of training, they will be granted Permanent Commission in the Army. An intake of 100 officers per year has been planned under this Scheme.

[English]

#### Advanced Light Helicopter Project

4489. SHRI ANANDRATNA MAURYA:  
SHRI SANAT KUMAR MANDAL:

Will the PRIME MINISTER be pleased to state the progress made so far in H.A.L.'s prestigious Advanced Light Helicopter Project and the expenditure incurred thereon so far ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): The first ALH prototype flew on 30 August, 1992 and the second on 8 April, 1993. Flight tests carried out so far have been successful. Two more prototypes are currently under fabrication. It is expected to freeze designs by December, 1993. Parallely, action for productionisation of the helicopter is in hand. The expenditure on the project has been within the sanctioned limits and commensurate with the stages of development.

#### National Building Construction Corporation

4490. SHRI RAMASHRAY PRASAD SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the National Building Construction Corporation has been declared as a sick corporation;

(b) if so, the reasons therefor and the losses suffered during 1990-91, 1991-92 and 1992-93;

(c) whether the Corporation is likely to be privatised;

(d) if so, the details thereof; and

(e) the manner in which retrenched employees are likely to be compensated?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) No, Sir. The losses suffered during 1990-91 and 1991-92 are Rs. 4.60 crore and Rs. 8.04 crore respectively. Accounts for 1992-93 are still to be finalised.

(c) No such proposal is under consideration.

(d) and (e) Not applicable in view of reply to part (c).

[Translation]

#### Recruitment of SCs/STs

4491. SHRI KRISHAN DUTT SULTANPURI:

Will the PRIME MINISTER be pleased to state:

(a) the number of Scheduled Castes and Scheduled Tribes recruited in the Ministry during the last one year;

(b) the number of such posts still lying vacant; and

(c) the action being taken by the Government to fill up these posts?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO):

(a) During the year 1992-93 six employees belonging to Scheduled Caste and one belonging to Scheduled Tribe were recruited in the Ministry of Chemicals and Fertilizers.

(b) Eight posts reserved for Scheduled Castes and four for Scheduled Tribes are still lying vacant.